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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NOTIFICATION

New Delhi, the 2015

G.S.R (E)- In the exercise of the powers conferred by the proviso to article 309 of the Constitution , and in supersession of the Narcotics Department “C” & ‘D’ Posts in the Recruitment rules, 2001, 2004 & 2010 in so far they relate to the posts of Inspector, Deputy Office Superintendent and Stenographer Grade-I, except as respect things done or omitted to be done before the supersession of the said rules, the President hereby makes the following rules regulating the method of recruitment to the post of Inspector, Deputy Office Superintendent and Stenographer Grade-I Group ‘B’ (Non Gazetted) in the Central Bureau of Narcotics under the Central Board of Excise and Customs, Department of Revenue in the Ministry of Finance, namely

1. Short title and commencement.- (1) These rules may be called the Ministry of Finance, Department of Revenue , Central Bureau of Narcotics Inspector, Deputy Office Superintendent, Stenographer Grade-I (Group ‘B’, Non – Gazetted) Recruitment Rules, 2015 .

(2) They shall come into force on the date of their publication in the official Gazette.

2. Application.- These rules shall apply to the posts specified in column(1) of the Schedule annexed to these rules.

3. Number of Post, Classification, pay band and grade pay or pay scale.-The number of the said posts its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

4. Method of Recruitment, age limit, qualification.- The method of recruitment, age limit, qualifications and other matters relating to the said posts shall be as specified in columns 5 to 13 of the said Schedule.

5. Disqualification. -

No person :-

- (a) who has entered into or contracted a marriage with a person having a spouse living, or
- (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing , exempt any person from the operation of this rule.

6. Power to relax.- Where the Central Government is of the opinion that it is necessary or expedient so to do, it may by order, for reasons to be recorded in writing and consultation with Union Public Service Commission relaxes any of the provision of these rules with respect to any class or category of persons.

7. Saving.- Nothing in these rules shall affect reservation, relaxation of age limit and other concessions required to be provide for the Scheduled Castes, the Scheduled Tribes, Ex- Servicemen and other special categories of persons in accordance with the orders issued by the Central Government for time to time in this regard.

Schedule

| Name of post | Number of posts | Classification | Pay band and grade pay or pay scale | Whether Selection post or Non Selection post | Age limit for direct Recruits | Educational and other qualification required for direct recruits |
|--------------|---|--|---|--|---|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. Inspector | 187 *(2015) * Subject to variation dependant on workload | General Central Service Group 'B' (Non Gazetted)Non-Ministerial | Pay Band-2 Rs. 9300-34800/-with grade Pay of Rs. 4600/- | Selection | 30 years (Relaxable for Government Servants up to five years in accordance with the instruction or orders issued by the Central Government from time to time). Note: The Crucial date for determining the age limit shall be as fixed by the Staff Selection Commission. | Degree from a recognised University/Institute. Note: The candidate shall be required to posses the physical standard as prescribed below: (a) For male candidates :- (I)Physical standard (Minimum) (i) Height: 157.5 cms. (relaxable by 5 cms, in the case of Garhwalis, Assamese, Gorkhas & members of Schedule Tribe) (ii) Chest: 81 cms (fully expanded with minimum of 5 cms) (II) Physical Test- Walking 1600 meter in 15 minutes and cycling 8 kms in 30 minute. (b)For Female Candidates : (I) Physical standard (Minimum) Height -152 Cms and weight 48 kgs. (Height relaxable by 2.5 cms and weight by 2kgs for Garhwalies, Assamese, Gorkhas and members of the Scheduled Tribe). (II) Physical Test: - Walking: 1km in 20 Minutes, Cycling: 3kms in 25 Minutes. |

| Whether age and educational qualification prescribed for directed recruits will apply in case of promotes | Period of probation, if any | Method of recruitment, whether by direct recruitment or by promotion deputation/ absorption and percentage of posts to be filled by various methods | In case of direct recruitment by promotion /deputation / absorption, grade from which promotion/ deputation /absorption on be made. |
|---|-----------------------------|---|---|
| (8) | (9) | (10) | (11) |
| No | 2 years. | <p>1.33.33 % by Direct recruitment through Staff Selection Commission.</p> <p>2. 33.33% by promotion.</p> <p>3. 33.34% by promotion through Limited Departmental Examination.</p> | <p>(a) Promotion: From the post of Sub-Inspectors in Pay Band-I (Rs.5200-20200) with Grade Pay of Rs.2400/- with 15 years regular service and have completed mandatory training of 2-4 weeks in the relevant area to be prescribed by the Ministry.</p> <p>Note:Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less and have successfully completed their probation period for promotion to the next higher grade along with their junior who have already completed such qualifying or eligibility service.</p> <p>(b) Promotion by Limited Departmental Competitive Examination:</p> <p>(a) 24% from the grade UDC and Stenographer Gr.II in Pay Band-I (Rs.5200-20200) with Grade pay of Rs.2400/- with 10 years regular service in the grade, and ;</p> <p>(b) 9.34% from the grade of Sub-Inspector in Pay Band-I (Rs.5200-20200) with grade pay of Rs.2400/- with 10 years regular service in the grade.</p> <p>Note 1:- Candidates shall be required to pass departmental examination and Limited Departmental Competitive Examination as may be determined by Central Board of Excise & Customs from time to time.</p> <p>Note 2:- Candidates shall be required to possess physical standards and pass physical tests as specified in Columnno. 7 of the schedule.</p> |

| If Departmental Promotion Committee Exist, What is its composition (12) | Circumstances in which UPSC is to be Consulted in making recruitment (13) |
|--|--|
| <p>Group “B” Departmental Promotion Committee.</p> <p>1.Narcotics Commissioner/ Chief Controller of Factories (whosoever is senior)- Chairman</p> <p>2.Narcotics Commissioner /Chief Controller of Factories (whosoever is junior)- Member</p> <p>3.Deputy Narcotics Commissioner (P&V)/(Admn)-Member</p> <p>4.Assistant/ Deputy Income –Tax Commissioner –Member</p> <p>Group “B” Departmental Confirmation Committee.</p> <p>1.Narcotics Commissioner/ Chief Controller of Factories (whosoever is senior)- Chairman</p> <p>2.Narcotics Commissioner /Chief Controller of Factories (whosoever is junior)- Member</p> <p>3.Deputy Narcotics Commissioner (P&V)/(Admn)-Member</p> <p>4.Assistant/ Deputy Income –Tax Commissioner –Member</p> | Not necessary. |

| Name of post | Number of posts | Classification | Pay band and grade pay/ pay scale | Whether Selection post Selection or Non Selection post | Age limit for Direct Recruitment | Educational and other qualification required for direct recruits |
|-------------------------|---|--|--|--|----------------------------------|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 2. Stenographer Grade-I | 15*(2015)* Subject to variation dependent on workload | General Central Service Group ‘B’ Non- Gazetted, Ministerial | Pay Band-2 Rs.9300-34800/- with Grade Pay of Rs. 4200/- | Selection | Not Applicable | Not Applicable |

| Whether age and educational qualification prescribed for directed recruits will apply in case of promotees | Period of probation, if any | Method of recruitment whether by direct recruitment or by promotion/ deputation/ absorption and percentage of posts to be filled by various methods | In case of direct recruitment by promotion /deputation / absorption, grade from which promotion/ deputation /absorption on be made. |
|--|-----------------------------|---|---|
| (8) | (9) | (10) | (11) |
| Not applicable | Two years. | 100% by Promotion failing which by deputation | <p>Promotion: Stenographer Grade II in the Pay Band 1(Rs. 5200-20200) with Grade pay of 2400 with ten years' regular service in the grade and have successfully completed mandatory training of 2-4 weeks in the relevant area to be prescribed by the ministry.</p> <p>Note1: Where juniors who have completed their qualifying or Eligibility service are being considered for promotion, their senior shall also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or 2 years, whichever is less and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation : Officers holding the post of Stenographer under the Central Government (a) (i) holding analogous post on regular basis in the parent cadre or Department ; or (ii) with ten years regular service in the Pay Band 1 (Rs. 5200-20200) with Grade Pay of Rs. 2400/- or equivalent</p> <p>Note:1 The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: Period of deputation including the period of deputation in another ex- Cadre post held immediately preceding this appointment in the same or some Other Organization or department of the Central Government shall ordinarily Not Exceed three years. The Maximum age limit for appointment by deputation shall be 'Not exceeding 56 years as on the closing date of receipt of applications.</p> |

| If Departmental Promotion Committee Exist, What is its composition | Circumstances in which UPSC is to be Consulted in making recruitment |
|--|--|
| (12) | (13) |
| <p>Group “B” Departmental Promotion Committee:-</p> <ol style="list-style-type: none"> 1. Narcotics Commissioner/ Chief Controller of Factories (whosoever is senior)- Chairman 2. Narcotics Commissioner/ Chief Controller of Factories (whosoever is junior)- Member 3. Deputy Narcotics Commissioner (P&V)/ (Admn.)-Member 4. Deputy Income –Tax Commissioner -Member <p>Group “B” Departmental Confirmation Committee.</p> <ol style="list-style-type: none"> 1.Narcotics Commissioner/ Chief Controller of Factories (whosoever is senior)- Chairman 2.Narcotics Commissioner /Chief Controller of Factories (whosoever is junior)- Member 3. Deputy Narcotics Commissioner (P&V)/(Admn)-Member 4. Deputy Income –Tax Commissioner –Member | <p>Not necessary</p> |

| Name of post | Number of posts | Classification | Pay band and grade pay/ pay scale | Whether Selection post or Non Selection post | Age limit for Direct Recruitment | Educational and other qualification required for direct recruits |
|--------------------------------|--|---|--|--|----------------------------------|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 3.Deputy Office Superintendent | 30*(2015) *Subject to variation dependent on workload | General Central Service Group ‘B’ Non Gazetted, Ministerial | Pay Band-2 Rs 9300-34800 with Grade Pay Rs. 4200/- | Selection | Not Applicable | Not Applicable |

| | | | |
|--|-----------------------------|---|--|
| Whether age and educational qualification prescribed for direct recruits will apply in case of promotees | Period of probation, if any | Method of recruitment whether by direct recruitment or by promotion/ deputation/ absorption and percentage of posts to be filled by various methods | In case of recruitment by promotion /deputation / absorption, grade from which promotion/ deputation /absorption on be made. |
| (8) | (9) | (10) | (11) |
| Not Applicable | Two Years | 100% Promotion | <p>Promotion: Promotion from UDC with ten years' service in the Pay Band-1 (Rs. 5200-20200) with Grade Pay of Rs. 2400/- and have successfully completed mandatory training of 2-4 weeks in the relevant area from the Institute to be prescribed by the administrative ministry.</p> <p>Note: Where juniors who have completed their qualifying or Eligibility service are being considered for promotion, their senior shall also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or 2 years, whichever is less and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> |

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| <p>Group “B” Departmental Promotion Committee:-</p> <ol style="list-style-type: none"> 1. Narcotics Commissioner/ Chief Controller of Factories (whosoever is senior)- Chairman 2. Narcotics Commissioner/ Chief Controller of Factories (whosoever is junior)- Member 3. Deputy Narcotics Commissioner (P&V)/(Admn.)-Member 4. Deputy Income –Tax Commissioner -Member <p>Group “B” Departmental Confirmation Committee:-</p> <ol style="list-style-type: none"> 1.Narcotics Commissioner/ Chief Controller of Factories (whosoever is senior)- Chairman 2.Narcotics Commissioner /Chief Controller of Factories (whosoever is junior)- Member 3. Deputy Narcotics Commissioner (P&V)/(Admn)-Member 4. Deputy Income –Tax Commissioner –Member | <p>Consultation with Union Public Service Commission is not necessary.</p> |

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